

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 106 of 2011 &**  
**I.A. No. 175 of 2011**

**Dated : 8<sup>th</sup> August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Vidharbha Industries Power Limited** ... Appellant(s)

Versus

**M.E.R.C. & Anr.** ...Respondent(s)

**Counsel for the Appellant(s):** Mr. C.S. Vaidyanathan, Sr. Adv. with  
Ms. Shally Bharin, Mr. Ankit Shah &  
Ms. Shikha Saren

**Counsel for the Respondent(s):** Mr. Buddy A. Ranganadhan for R.1  
Mr. Hemant Singh & Ms. Shikha Ohri  
for Caveator

**ORDER**

**Admit.** Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 29.08.2011. Dasti service is permitted.

Post the matter on **29.08.2011.**

( V.J. Talwar )  
Technical Member

(Justice M. Karpaga Vinayagam )  
Chairperson

Ts/ks